

HIGH COURT OF DELHI: NEW DELHI

No	×	/D-2/Gaz.IA/DHC/202:					
	Dated,	the_		191	, 2025		

NOTIFICATION

In partial modification of earlier notifications issued by this Court and in exercise of the powers conferred by sub-section (2) of Section 8 of the Bharatiya Nagarik Suraksha Sanhita, 2023, Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to appoint the following members of Delhi Higher Judicial Service, as Sessions Judges within the limits of respective Sessions Division of Delhi as mentioned against their names from the date they take over:-

S.No.	Name of the Officer	Sessions Division		
1.	Mr. Sanjeev Jain	East		
2.	Ms. Sukhvinder Kaur	North-East		
3.	Mr. Sanjay Sharma-I	Shahdara		

BY ORDER OF THE COURT

(Sd/-) (ARUN BHARDWAJ) REGISTRAR GENERAL

Endst. No.

/D-2/Gaz.IA/DHC/2025

Copy forwarded for information and necessary action to:-

- · M All the Principal District & Sessions Judges, Delhi.
- 2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
- 3. The Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi.
- 4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
- 5. The Member Secretary, Delhi State Legal Services Authority, RACC, New Delhi.
- 6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
- 7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
- 8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
- 9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
- 10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
- 11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi-03.
- 12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
- 13. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, Sector-07, R.K.Puram, New Delhi-110066.
- 14. The Commissioner of Police, Police Headquarters, New Delhi.

- 15. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
- 16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
- 17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
- 18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
- 19. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
- 20. All Registrars, Delhi High Court. New Delhi.
- 21. The Joint Registrar (Vigilance- I), Delhi High Court, New Delhi.
- 22. The Joint Registrar (Vigilance- II), Delhi High Court, New Delhi.
- 23. The Joint Registrar (Gazette-1B), Delhi High Court, New Delhi.
- 24. The Pay & Accounts Officer. Tis Hazari, Delhi.
- 25. The Joint Registrar (IT), DHC, with request to display this order on the website of Delhi High Court in accessibility format.
- 26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
- 27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
- 28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
- 29. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
- 30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, Delhi.
- 31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
- 32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
- 33. The Hony. Secretary, Central Delhi Court Bar Association, Rouse Avenue District Courts, New Delhi.
- 34. Personal file of the officer concerned.
- 35. Guard File.

(Raj Kumar Rawat)
Joint Registrar (Gazette-IA)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. <u>43530</u> /Power/Gaz/25	Dated	- 0	71	 _ ! ' !	15
Sub:-Notification.		1	Ć)	 2	
	45/9/05/05				

Copy forwarded for information & necessary action to: Officer Concerned.

- 2. The AO(J)/Branch In-Charge, General Branch, Filing Section, E-Sewa & Suvidha Kendra, (Central), Tis Hazari Courts, Delhi.
- 3. The DDO, Accounts Branch (Central), Tis Hazari Courts, Delhi.
- 4. The PS/Reader to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

5. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.

6. The R&I Branch (Central) for uploading on LAYERS.

(MUKESH KUMAR GUPTA)

District Judge (Commercial Court)
Officer In-Charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs)

Delhi